

MR. SPEAKER: Shri Vinay Katiyar, please conclude now.

[Translation]

SHRI VINAY KATIYAR: All parties should try to find out a solution to this problem through talks and all should cooperate in this matter. We had initiated talks on this issue previously and these talks were held in Lucknow. The workers of the Samajwadi Party often try to incite riots in the State in the name of the Ram Janam Bhoomi and the Babri Mosque and they are doing so today also...(Interruptions) Be it Kanpur, Azamgarh or elsewhere. The list of riots is very long. They have also realised now that they are not going to be benefited from these riots...(Interruptions)

[English]

MR. SPEAKER: This is too much.

[Translation]

THE PRIME MINISTER (SHRI ATAL BIHARI VAJPAYEE): Sir, I am sorry since I am a bit late in arriving the House. I was busy in a N.D.A. meeting. I am happy to note that the hon. Members have evinced their interest on the Ayodhya issue. I would like that they should continue to do so and be helpful in solving this issue. ...(Interruptions)

SHRI RASHID ALVI (Amroha): Sir, we are not interested rather we are aggrieved...(Interruptions)

MR. SPEAKER: This is not good.

SHRI ATAL BIHARI VAJPAYEE: Mr. Speaker, Sir, I was in Lucknow yesterday. A press conference was held there. Sir, if there is a provision that when the House is in session, one should not address the press, there should be no announcement of any sort, there should be no policy announcement, I am agreed to it and the House is also agreed to it. But if somebody asks me question about Ayodhya, should I say that the Parliament is in session, I, therefore, have kept my mouth shut. I cannot do so and this House would also not like me to do so.

The type of prohibition being imposed on us will also be imposed on you. The opposition cannot shy away from this responsibility. Yesterday I said something about the Ayodhya issue in response to a question asked to me. The question was what is my reaction to the ultimatum given by the Vishwa Hindu Parishad to resolve the Ayodhya tangle by March. I said that I want the Ayodhya issue to be resolved before March. The talks in this regard are on...(Interruptions)

SHRI S. JAIPAL REDDY: With whom the talk is going on?

SHRI ATAL BIHARI VAJPAYEE: I am just telling you as to what reply I gave there. It should not be in the public interest to divulge the details as to with whom the talks are being held...(Interruptions)

[English]

SHRI S. JAIPAL REDDY: Sir, I do not interrupt the hon. Prime Minister. How can the hon. Prime Minister hold discussions with anonymous groups? How can the House be kept in dark? How can that be in the national interest...(Interruptions)

MR. SPEAKER: Let him complete.

[Translation]

SHRI ATAL BIHARI VAJPAYEE: Mr. Speaker, Sir, yesterday several delegations met we which was comprised of representatives different seeks. I am ready to lay all the lists on the table of the House. However, if you all are interested in resolving the serious issue of Ayodhya, you will definitely appreciate the initiatives on the Government and would realise that it is not proper to make announcements about the talks in their midcourse. When we would be reaching to some definite conclusion we shall definitely apprise the House about the developments and at that stage we will welcome all your criticism.

[English]

MR. SPEAKER: Shri Haribhau Shankar Mahale.

...(Interruptions)

MR. SPEAKER: The other Members have also given notices. I have called Shri Haribhau Shankar Mahale.

...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI (Raiganj): Mr. Speaker, Sir...(Interruptions)

MR. SPEAKER: The back-benchers have also given notices.

...(Interruptions)

MR. SPEAKER: I have to call other Members also. I have called Shri Haribhau Shankar Mahale.

...(Interruptions)